

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

89/241-242/ND/2018

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
HON'BLE MEMBER(T)

**MS. INA MALHOTRA**  
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.10.2018.**

**NAME OF THE COMPANY: Mr Rahul Gupta V/s. M/s. Cats Eye Collections Pvt. Ltd. & Ors.**

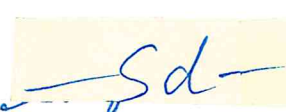
**SECTION OF THE COMPANIES ACT: 241-242**

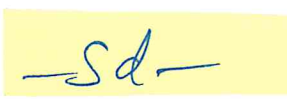
**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present:** Mr. Swavalipi Deb Roy, Advocate for the Petitioner  
Mr. P. Nagesh, Ms. Pooja Saigal, Mr. Akshay Gupta, (R-1 & R-2), Advocates for the Respondent.

ORDER

The counsel seeks an adjournment in this case. At his request adjourned to 17<sup>th</sup> December, 2018.

  
(Deepa Krishan)  
Member (T)

  
(Ina Malhotra)  
Member (J)